

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)-459/ND/2017

In the matter of :

Aarti Industries Limited

.. PETITIONER

Vs.

Veekay Polycoats Limited

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 20.12.2017

Coram :

R. VARADHARAJAN,


Hon'ble Member (Judicial)

For the Petitioner /applicant : -

For the Respondent/Corporate Debtor :

ORDER

At the request of the parties, the matter is adjourned to 10.1.2018.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
20.12.2017